

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE- 05/2022-2023 (Purchase Cell)

Quotation is invited from reputed firms/ suppliers for supply of two layered khadi masks for use of the Court.

The firm/ supplier should have financial capacity to execute the supply of aforesaid article.

The Tender must reach this Court within one week from the date of display of this notice. Quotation received after stipulated time/date shall not be entertained.

This tender notice can be downloaded from the website of Patna High Court: -"<http://patnahighcourt.gov.in>".

Terms & Conditions:

- (i) Proof of Registration of firm/supplier as per Government Rule.
- (ii) The articles should be in good condition.
- (iii) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (iv) No advance payment shall be made.
- (v) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (vi) The firm shall submit its bill in duplicate at the time of supply of articles.
- (vii) Payment will be made in account of the firm after due verification of items supplied.



**Officer on Special Duty
Patna High Court, Patna**